

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ's): DELHI

OFFICE ORDER

With the prior approval of the Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi, the following posting & transfer of Driver and Official Vehicle are made in view of official exigencies :-

SN	Name of the driver & E Code	From	To
1	Sh. Hari Singh S/o Late Sh. Prasadi Lal E C:-10067	Pool Car Section, Patiala House Courts, New Delhi <i>(attached with Sh. Sanjay Garg-I Ld. Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi)</i>	Pool Car Section, Tis Hazari Courts, Delhi <i>(to be attached with Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi)</i>
2	Sh. Surjeet Singh, S/o Sh. Mahavir Singh EC:10101	Pool Car Section, Rohini Courts, Delhi <i>(attached with Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge (North West), Rohini Courts, Delhi)</i>	Pool Car Section, Patiala House Courts, New Delhi <i>(to be attached with Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge (New Delhi), Patiala House Courts, Delhi)</i>
3	Sh. Dharambir, S/o Sh. Sulekh Chand EC:10080	Pool Car Section, Rohini Courts, Delhi <i>(attached with Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge (North West), Rohini Courts, Delhi)</i>	Pool Car Section, Patiala House Courts, New Delhi <i>(to be attached with Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge (New Delhi), Patiala House Courts, Delhi)</i>
4	Sh. Pawan Yadav, S/o Sh. Ram Kishan Yadav EC:10020 /34062333	Pool Car Section, Karkardooma Courts, Delhi <i>(attached with Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge (North East), KKD Courts, Delhi)</i>	Pool Car Section, Rohini Courts, Delhi <i>(to be attached with Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge (North West), Rohini Courts, Delhi)</i>
5	Sh. Sandeep Mann, S/o Sh. Dharam Pal Mann EC:10105 /78821484/19081830	Pool Car Section, Karkardooma Courts, Delhi <i>(attached with Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge (North East), KKD Courts, Delhi)</i>	Pool Car Section, Rohini Courts, Delhi <i>(to be attached with Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge (North West), Rohini Courts, Delhi)</i>
6	Sh. Shyam Sunder Sharma, S/o Sh. Chittar Mal EC: 10025/83333600	Pool Car Section, Rouse Avenue Court Complex, New Delhi	Pool Car Section, Karkardooma Courts, Delhi <i>(to be attached with Ms. Sarita Birbal, Ld. Principal District & Sessions Judge (North East), Karkardooma Courts, Delhi)</i>
7	Sh. Ajay Kumar, S/o Sh. Shiv Charan, EC:10099 /66585667	Pool Car Section, Saket Courts, Delhi	Pool Car Section, Karkardooma Courts, Delhi <i>(to be attached with Ms. Sarita Birbal, Ld. Principal District & Sessions Judge (North East), Karkardooma Courts, Delhi)</i>
8	Sh. Sanjeev Kumar S/o Sh. C.N. Kumar, EC:10073	Pool Car Section, Tis Hazari Courts, Delhi	Pool Car Section, Saket Courts, New Delhi
9	Sh. Naresh Kumar, S/o Sh. Amar Singh, EC:10085/96528502	Pool Car Section, Tis Hazari Courts, Delhi	Pool Car Section, Rouse Avenue Court Complex, New Delhi

Note:- Driver Sh. Deepak who was earlier deputed/transferred with Sh. Sanjay Garg-I, the then Ld. Principal District & Sessions Judge (New Delhi), Patiala House Courts in diverted capacity from Family Court, is also attached & continued his dutes with Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi

SN	Vehicle no.	From	To
1	DL-1CY-0004 (Ciaz)	earlier attached with Sh. Sanjay Garg-I Ld. Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi	To be attached with Sh. Sanjay Garg-I Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi

2	DL-1CY-0014 (Ciaz)	earlier attached with Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge (North West), Rohini Courts, Delhi	To be attached with Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi
3	DL-1CY-0002 (Ciaz)	earlier attached with Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge (North East), Karkardooma Courts, Delhi	To be attached with Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge (North West), Rohini Courts, Delhi
4	DL-1CY-0007 (Ciaz)	earlier attached with Sh. Narottam Kaushal, the then Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi	To be attached with Ms. Sarita Birbal, Ld. Principal District & Sessions Judge (North East), Karkardooma Courts, Delhi

Note:

- (i) Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.
- (ii) All the abovesaid drivers are directed to comply with the transfer order & takeover/handover the charge of respective Vehicle(s) immediately.
- (iii) The Branch Incharges of concerned Pool Car Section(s) are also directed to handover/takeover the record of "Repair & Maintenance file" of the concerned vehicle(s) accordingly.

18/3/24
(Sanjay Sharma-II)

Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi.

No 5917-5937 /Pool Cars/T&P/THC/2024 Dated 18 MAR 2024

Copy forwarded for information and necessary action to:-

- 1 The PS to Ld. The Principal District & Sessions Judge (HQs), R.No.302A, Tis Hazari Courts, Delhi.
- 2 The PS to Ld. The Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
- 3 The PS to Ld. The Principal District & Sessions Judge (North West), Rohini Courts, Delhi.
- 4 The PS to Ld. The Principal District & Sessions Judge (North East), Karkardooma Courts, Delhi.
- 5 The PS to Ld. The Principal District & Sessions Judge (South), Saket Courts, New Delhi.
- 6 The PS to Ld. The Principal District & Sessions Judge-cum-Special Judge, PC Act, CBI, (RACC), Karkardooma Courts, Delhi
- 7 The PS to Ld. Principal Judge (HQ), Family Courts, New Delhi.
- 8 The A.O., Accounts Branch, District Courts (Central/North-East/North West/New Delhi/South/RACC) Tis Hazari, Karkardoma, Rohini Courts, Saket, RACC & Patiala House Courts.
- 9 Personal File Admin. Branch III, (Central/North-East/North West/New Delhi/South/RACC) Tis Hazari, Karkardoma, Rohini Courts, Saket, RACC & Patiala House Courts.
- 10 Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central/North-East/North West/New Delhi/South/RACC, Tis Hazari, Karkardoma, Rohini Courts, Saket, RACC & Patiala House Courts
- 11 The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).
- 12 The Branch Incharge, Pool Car Section, Karkardoma, Rohini, Saket, RACC & Patiala House Courts.
- 13 The Branch Incharge, Caretaking Branch, (Central) Tis Hazari, (East) Karkardoma, (North-West) Rohini, (South) Saket, RACC & (New Delhi) Patiala House Courts.
- 14 The Drivers concerned with the directions to comply the abovesaid order.
Driver **Sh. Shyam Sunder Sharma** is directed to handover the charge of vehicle no. DL-10C-0017 (SX4) to Driver **Sh. Naresh Kumar**.

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18/3/24
Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi